

IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH  
ON THE DAY OF Thursday THE 25th Day Of April 2024  
HON'BLE SGPJ WILL SIT IN COURT HALL NO. 7 AT PRINCIPAL BENCH BENGALURU &  
HON'BLE VAPJ WILL SIT IN COURT HALL NO. 10 AT DHARWAD BENCH  
at 02:30PM  
BEFORE

THE HON'BLE JUSTICE S G PANDIT  
&  
THE HON'BLE JUSTICE VIJAYKUMAR A.PATIL

(To get Daily Causelist through telegram, join High Court telegram channel by  
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Adv for Pet/Appl/Comp.	Adv for Resp.
<b>MATTERS PERTAINING TO DHARWAD BENCH</b> <b><u>HEARING - INTERLOCUTORY APPLN</u></b>			
1	MFA 104656/2018 (MV, I ) REG: IA-1/2023 FOR CORRECTION OF JUDGEMENT (AG+FC K/B)	UMESH C AINAPUR	NAGARAJ C KOLLOORI, ADV. FOR R2 R1-NOTICE DISPENSED WITH
2	RP 100042/2023 (, ) IN MFA 100336/2018 REG: 1) IA 1/2023 FOR ADDITIONAL DOCUMENTS 2) IA 1/2024 FOR ADDITIONAL DOCUMENTS FILED BY ADV FOR PETITIONER (NOTICE NOT ORDERED IN R/0 R1-R6,R8)	GIRISH A YADAWAD AND DIVYA J DESHPANDE AND RAHUL KUNTOJI	S K KAYAKAMATH FOR R7
3	RP 100082/2023 (, ) REG: IA-1/2023 FOR CD OF 91 DAYS IN FILING 2) IA-2/2023 FOR STAY	B MOHAMMED ALI	

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**COURT HALL NO :15**